

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL,

SOUTHERN ZONE, CHENNAI

O.A. No. 77 of 2021

IN THE MATTER OF:

Suo moto proceedings initiated based on a letter
received from Justice A V Ramakrishna Pillai
Former Judge High Court of Kerala - Chairman
State level Monitoring Committee Kerala
Vs

The Chief Secretary, Government of Kerala
Thiruvananthapuram & others

: Respondents

**REPORT SUBMITTED BY THE SECRETARY, VADVUCODE PUTHENCROZ
GRAMAPANCHAYAT (RESPONDENT NO.13) AS DIRECTED BY THIS
HONOURABLE TRIBUNAL**

It is submitted that registration of about 80% of the local residents/ establishments/institutions has been completed with regard to the disposal of the Solid Waste Management Project. Haritha Karma Sena is working very effectively in the entire 16 wards of the panchayath. The solid wastes collected from all the wards are segregated and are moved to MCF situated in Vadayamabath. An amount of Rs.124950/- has been collected from the public for the month of October and November towards user fee and out of the said amount an amount of Rs.112455/- is paid towards the wages of Haritha Karma Sena members. 1.50 tonnes of bio waste is moved to the Brahmapuram Plant once in a week by the cleaning staffs. Out of the solid waste collected after segregation which is kept at the MCF 1359 kg of solid waste have been removed on 06.01.2022 and has been taken to the RRF of the Clean Kerala Company. An Action Plan is also attached herewith.

Dated this the 23rd day of February 2022



PRASAD P. N.
SECRETARY
VADVUCODE PUTHENCROZ
GRAMAPANCHAYAT PUTHENCROZ, P.O.
PH: 0484 233 1141; 0484 5799

- Latest

VADAVUKODE BLOCK

Total population		24911
No. of HH		10299
No. institution		4680

I. NAME OF PANCHAYATH :		4. Name of Panchayat: VADAVUKODE- PUTHENCRUZ GP				
SI No	Description	Current status as per the approved action plan	Gap	Action to be taken	Timeline for compliance (Months)	Current status
1. 100% Door to Door Collection of waste						
a.	Door to Door Collection from households (%)	80%	20%		30.06.2022	
b.	Door to Door Collection from Institutions/Commercial Establishments (%)	80%	20%		30.06.2022	
2. Material Collection Facility						
a.	No.of MCFs which are functional	1	0		0	
b.	Ensure quantification of incoming and outgoing waste at MCF					
	i. Installation of Weighing Machine	1	0			Installed weighing machine
	ii. Maintaining WQR	0	1			31.01.2022
3. Resource Recovery Facility						
a.	Ensuring forward linkage for Resource Recovery either by linkage to RRF or Agreement with CKCL/ Private firm	0	0		Agreement with CKCL. Signed agreement on 23.07.2021	
	Ensure quantification of incoming and outgoing waste at RRF (If own RRF)	Nil				




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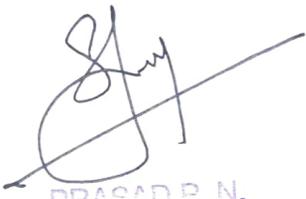
	i. Installation of Weighing Machine	NA				
b.	ii. Maintaining WQR	NA				
4. Composting						
a.	No. of household level composting units	9059	1047		31.12.2022	
b.	No. of Institutional level composting units (eg. Schools, hospitals etc)	6	0			
c.	No. of community level composting units	0	1		31.12.2022	
d.	No. of centralised composting units	0	0			
5. Biomethanation						
a.	No. of household level biogas plants	94	16	Project taken	31.03.2022	
b.	No. of Institutional level biogas plants (eg. Schools, hospitals etc)	3	0			
c.	No. of Community level biogas plants	0	0			
d.	No. of centralised biogas plants	0	0			
6. Biodegradable waste processing by bulk waste generators.						
a.	No. of agencies collecting and processing bio degradable waste from bulk waste generators in the LSGI	0	1		31.12.2022	
b.	No. of agencies certified / authorized by the LSGI for this purpose	0	0			
7. Legacy Waste Management						
		0				




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 VADAVUKODE PUTHENCHERRY

a.	No.of Legacy dumpsites identified	0	0			
b.	No.of Legacy dumpsites quantified	0	0			
c.	No. of Legacy waste dumpsite in which remediation has been initiated	0	0			
d.	No.of Legacy waste dumpsites remediated	0	0			




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